

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIALBENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : V S Enterprises
Vs
R L Logistics Pvt. Ltd.

MAIN PETITION NUMBER : CP/1226/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/914(CHE)/2022

ORDER

Present: Ms. Pavithra Sundararajan, Ld. Counsel for the Applicant.

Respondent ex-parte.

An accounts statement has been filed by the Liquidator in S.R. No.1569 dated 01.04.2024 giving the details of the diversion of funds by the Suspended Director.

List the application for hearing on **07.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**

vs